

IPG Connections on Priority Basis to Freedom Fighters

8447. DR. Y. S. RAJASEKHAR REDDY
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are considering any proposal to sanction L. P. G. connections on priority basis to the freedom fighters; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA)

(a) There is no such proposal under consideration at present.

(b) Does not arise.

Cash Relief to Kashmiri Migrants

8448. SHRI ATAL BIHARI VAJPAYEE
DR. AMRITLAL KALIDAS PATEL

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cash relief is being paid regularly every month to Kashmir migrants living in Uttar Pradesh especially in Ghaziabad district;

(b) if not, the reasons therefor;

(c) whether cash relief has been paid to them upto August 1991 only;

(d) whether some district authorities have submitted their requirement of funds to the Government of Uttar Pradesh covering the period upto March, 1993.

(e) if so, the details thereof; and

(f) the reasons for not paying the cash relief so required?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (f) Ex—gratia relief to the Kashmir migrants is paid periodically as per the Budgetary allocations. The District Administration submitted a requirement of Rs. 56,62,000/— to State Government for payments upto March, 1993. The State Government has released Rs. 51,06,000/— so far. Out of 369 migrant families, relief has since been disbursed to 325 families, upto March, 1993.

Rural Health Centres

8449. SHRI CHANDRAJEET YADAV
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news—Item captioned 'Ill—health dogs Agra rural health centres' appearing in the 'Indian Express' on April 13, 1993;

(b) if so, the reaction of the Government thereto; and

(c) the remedial steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND)

(a) Yes, Sir.

(b) and (c). Health is a State subject and the day—to—day administration of the rural health centres is looked after by the State Government. The State Government has been requested to take corrective action.

Mental Patients

8450. SHRI MOHANSINGH (DEORIA)
SHRI RAM VILAS PASWAN
SHRI KANTA JENA

Will the Minister of Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: